

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 10 OF 2016 IN
APPEAL NO. 185 OF 2013**

Dated : 1st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matters of:

**Bhaskar Shrachi Alloys Ltd. Petitioner (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Petitioner (s) : Mr. Rajiv Yadav
Ms. Ankita Srivastava

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

List the matter for further hearing on **14.09.2019 (Saturday)**, as agreed by learned counsel for both the parties.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj